

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/176/ (IB)/2017
NAME OF THE PETITIONER(S) : LAFARGE AGGREGATES & CONCRETE I PVT LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr. V.J. Anuraj

Counsel for Respdt.

[Signature]

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and filed vakalat, stated that the matter has been transferred from the High Court of Madras vide notification No. GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. The Registry is directed to send notice to the petitioner for appearance and submissions. Put up on 16.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)